

C. A. T. Bench, JAIPUR

Date of Order

Orders

16-10-92

Mr. J. K. Kanshik - Counsel for the applicant

The learned Counsel for the applicant

seeks to withdraw the OA with the liberty to file a fresh OA. The OA is accordingly dismissed as withdrawn with liberty to file fresh OA.

(P. B. Mahajan)
Member (Adm.)

(D. C. Mehta)
Vice-Chairman

Can be
to be cancelled
for admission

Vide - 5750
dated 23-10-92

A
22/10/92

MUTUAL ITAB